

ITEM NO.801
(Mentioning)

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) THR. LRS. & ORS.

Respondent(s)

Date : 09-02-2024 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Pramod B. Agarwala, AOR

For Respondent(s) Mr. Vipin Kumar, AOR
Mr. Dharmendra Kumar, Adv.
Mr. Jitendra Kumar, Adv.
Mr. R.R. Gautam, Adv.
Mr. Bharat Lal Soni, Adv.
Mr. R.R. Maurya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on I.A. No.4130/2024, returnable in six weeks.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)